

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

IA No. 124 of 2014 in DFR No. 279 of 2014

Dated : 12th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Power Company Karnataka Ltd. & Ors. ... Appellant(s)

Versus

M/s. Himatsingka Seide Ltd. & Ors. ... Respondent(s)

**Counsel for the Appellant(s) : Ms. Sumana Naganand
Mr. Sriranga S.**

Counsel for the Respondent(s) :

ORDER

(IA No. 124 of 2014 - for condonation of delay)

Issue notice to all the Respondents returnable on 26.3.2014. Registry is also directed to issue notice. Dasti service is permitted.

Post the matter for hearing the Application to condone the delay on

26.3.2014 at Delhi Bench.

**(Rakesh Nath)
Technical Member
mk**

**(Justice M. Karpaga Vinayagam)
Chairperson**